

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA
STARRED QUESTION NO.51
TO BE ANSWERED ON 22.07.2021

SWACHH BHARAT MISSION (GRAMEEN)

*51. SHRI MAGUNTA SREENIVASULU REDDY:
SHRI SANJAY KAKA PATIL:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has recently approved the Annual Implementation Plan of Swachh Bharat Mission (Grameen) [SBM (G)] for States and UTs;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether SBM(G) (Phase 2) has a target to support over two lakh villages to achieve Solid and Liquid Waste Management (SLWM) systems through an investment of over Rs.40,700 crores during the present financial year 2021-22; and
- (d) if so, the details of mobilisation of the above amount and the share of the Centre vis-a-vis the States therein?

ANSWER

MINISTER OF JAL SHAKTI
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) to (d) A statement is laid on the Table of the House.

Statement referred to in the reply to Lok Sabha Starred Question No. 51 due for reply on 22.07.2021.

Government had launched Swachh Bharat Mission (Grameen) [SBM (G)] with effect from 2nd October, 2014, with the main aim to make the country Open Defecation Free (ODF) by 2nd October, 2019, by providing access to toilets to all the rural households in the country. Having achieved the outcomes of the ODF, Phase-II of SBM(G) is now being implemented with the focus on ODF sustainability and to make arrangements for Solid and Liquid Waste Management (SLWM) in all villages i.e. ODF Plus, by 2024-25.

For implementation of the programme, each year State Governments submit their Annual Implementation Plans (AIPs) to the Government of India. The AIPs are to be prepared by consolidation of the annual plans of all the districts/Gram Panchayats. The AIPs contains the details of activities planned to be undertaken by the States during the year and the estimated funds requirement for the same. The AIPs are approved by the National Scheme Sanctioning Committee (NSSC) constituted for the purpose. AIPs of the States/UTs for 2021-22 have been approved by the NSSC in its meeting held on 27th May, 2021. The overall targets set by the States/UTs in their AIPs are as under:

Estimated No. of Individual Household Latrines (IHHLs) (<i>subject to actual demand</i>)	51.05 lakh
No. of Community Sanitary Complexes (CSCs)	1.03 lakh
No. of villages to be covered with Solid Waste Management (SWM)	2.07 lakh
No. of villages to be covered with Grey Water Management (GWM)	1.82 lakh
No. of Blocks in which Plastic Waste Management Units (PWMUs) to be set up	2,458
No. of Districts in which GOBAR-dhan Projects to be taken up	386
No. of Districts in which Faecal Sludge Management (FSM) Plants to be set up	264

State/UT-wise details of the AIP targets are given at **Annexure**. The total estimated funds requirement for all these activities as projected by the States/UTs is Rs. 40,705 crore out of which Centre and States shares are Rs. 13,982 crores and Rs. 8,332 crore, respectively. Funds to the tune of Rs. 12,730 crore will be made available through the 15th Finance Commission grants for rural local bodies and Rs. 4,138 crore through convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). Rs. 1,522 crore will be invested by the States through other sources e.g. Business Model, Corporate Social Responsibility (CSR), other schemes, etc.

Annexure

State/UT-wise targets under SBM (G) for 2021-22 as per their AIPs

State/UT	Estimated No. of IHHLs (<i>subject to actual demand</i>)	No. of CSCs	No. of Villages to be covered with SWM	No. of villages to be covered with GWM	No. of Blocks in which PWMUs to be set up	No. of districts in which GOBAR-dhan projects to be taken up	No. of districts in which FSM Plants to be set up
A & N Islands	333	0	18	0	2	0	0
Andhra Pradesh	74,891	11,470	4,402	7,997	20	4	13
Arunachal Pradesh	3,307	300	1,073	1,073	30	2	2
Assam	2,80,000	6,000	22,953	33	199	10	5
Bihar	10,00,000	8,000	7,636	7,636	30	2	2
Chhattisgarh	1,54,418	6,031	4,853	4,853	82	28	28
Dadra & Nagar Haveli and Daman & Diu	5,199	15	52	52	3	2	1
Goa	3,000	0	191	191	12	0	2
Gujarat	1,16,939	2,232	3,607	3,607	51	22	20
Haryana	17,130	1,836	3,146	2,671	0	21	0
Himachal Pradesh	25,719	10,845	5,338	5,338	81	12	12
Jammu & Kashmir	60,000	1,000	1,000	1,000	100	3	20
Jharkhand	1,93,749	100	6,165	6,165	54	24	9
Karnataka	1,10,465	200	7,411	3,776	206	30	30
Kerala	16,022	500	500	500	70	12	2
Ladakh	2,000	193	228	50	18	2	2
Madhya Pradesh	2,70,000	9,500	22,060	22,061	52	52	0
Maharashtra	2,19,699	11,127	22,173	22,173	351	34	11
Manipur	0	82	1,536	1,531	14	0	0
Meghalaya	61,893	5,353	4,776	4,776	39	4	3
Mizoram	5,482	148	259	259	7	6	8
Nagaland	7,745	110	175	175	25	0	5
Odisha	2,40,450	1,776	14,036	14,036	94	0	30
Puducherry	1,100	20	108	21	1	2	1
Punjab	30,000	1,000	2,355	2,355	45	22	22
Rajasthan	2,27,069	10,163	17,306	17,306	132	33	7
Sikkim	5,200	403	271	271	16	0	0
Tamil Nadu	1,07,979	1,028	0	1,622	97	2	5
Telangana	1,33,236	160	2,128	455	108	0	5
Tripura	54,251	100	350	350	24	8	8
Uttar Pradesh	9,42,119	9,839	41,443	41,443	330	36	5
Uttarakhand	14,772	1,136	1,896	1,896	95	4	0
West Bengal	7,21,367	2,469	8,500	6,845	70	9	6
Total	51,05,534	1,03,136	2,07,945	1,82,517	2,458	386	264